IN THE HIGH COURT OF JHARKHAND AT RANCHI
L. P. A. No. 362 of 2020

Dhiren Kumar Mahto .... …. **Appellant**

Versus

Bharat Coking Coal Limited & Ors. .... **Respondents**

CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellant : Mr. Ajit Kumar, Advocate
For the BCCL : Ms. Swati Shalini, Advocate

Oral Order

04 / Dated : 26.03.2021

As prayed on behalf of the respondent-BCCL on the ground of indisposition of the arguing counsel with consent of other side, put up this matter on 16.04.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)

VK/AKT